

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

RAJYA SABHA
UNSTARRED QUESTION No. 1032

TO BE ANSWERED ON TUESDAY, December 12, 2023/21 Agrahayana, 1945 (Saka)

SPECIAL FINANCIAL ASSISTANCE TO GOA

1032. SHRI SADANAND SHET TANAWDE

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has released the special assistance of ₹ 300 crores to the Government of Goa as per the budget assurance of the year 2020-2021;
- (b) the details of the amount disbursed to Government of Goa including the department through which such assistance was released; and
- (c) whether the entire amount is released, if not, the reasons for not releasing the same?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) & (b): The Union Government had approved an amount of ₹ 300 crore as Grant-in-Aid to the State of Goa for the '60th Anniversary of Liberation of Goa'. Out of this, an amount of ₹150 crore was released on 01.10.2021 to the State Government of Goa by the Department of Expenditure, Ministry of Finance from Demand No. 40 'Transfers to States'.

(c): The release of financial assistance to the State of Goa towards the '60th Anniversary of Liberation of Goa' is based on utilization of the amount released in the 1st installment and recommendations of the NITI Aayog. No recommendation has been received from the NITI Aayog so far for release of the balance amount of ₹150 crore to the State of Goa.
